

**Mizo Agent at Aijal**

**8420. Shri K. P. Singh Deo:**  
**Shri P. N. Solanki:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a Mizo girl employed as Confidential Clerk in the Deputy Commissioner's Office at Aijal, Headquarters of Mizo Hills, has been working as a secret agent for the Mizo Rebels; and

(b) if so, the action taken by Government in this regard?

**The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla):** (a) No, Sir.

(b) Does not arise.

**Writ petitions regarding seniority filed by Government servants**

**8421. Shri S. M. Banerjee:**  
**Shri Madhu Limaye:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a number of writ petitions are pending in courts which have been filed by the serving officers because of apathy on the part of Government towards their legitimate grievances relating to seniority and other issues; and

(b) if so, the number of such petitions as on the 1st June, 1967?

**The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla):** (a) and (b). Although some writ petitions filed by serving officers in the matter of seniority and other issues are pending in courts, it would not be correct to say that all those writ petitions have been filed because of apathy on the part of Government towards their legitimate grievances. However, information regarding the number of writ petitions on questions of seniority and other issues pending as on 1st June 1967, is being collected and will be laid on the table of the House as early as possible.

**Anthropological Survey of India**

**8422. Shri Ganesh Ghosh:** Will the Minister of Education be pleased to state:

(a) whether Government's attention has been drawn to the reports about fraud, corruption and malpractices in the Anthropological Survey of India as published in the Bengali Weekly "Darpan" dated the 24th December, 1965 and the 31st December, 1965; and

(b) if so, the action taken by Government in the matter?

**The Minister of Education (Dr. Trilok Sen):** (a) Yes, Sir.

(b) Investigation has been completed in respect of all but one allegation and these allegations have been found to be without any basis and are vague.

**Plots for Repatriates from Burma**

**8423. Shri Liladhar Kotoki:** Will the Minister of Labour and Rehabilitation be pleased to refer to the reply given to Unstarred Question No. 2833 on the 30th November, 1966 and state:

(a) whether the Delhi Development Authority have agreed to the request of the Delhi Administration for the release of plots to the repatriates from Burma, for construction of houses;

(b) if so, when these plots will be allotted to the repatriates from Burma;

(c) the number of applications received by the Delhi Development Authority from the repatriates from Burma for allotment of plots for residence purposes so far; and

(d) whether any construction loan is being provided by the Government?

**The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra):** (a) Yes, Sir.

(b) The allotment will be made by draw of lots after the necessary preliminaries are completed by the eligible repatriates.